

men in Delhi has been prepared by the Central Bureau of Investigation.

(b) It is not in public interest to divulge the particulars thereof.

Fishing Industry in Andamans

*789. { Shri P. R. Chakraverti:
Shrimati Jyotsna Chanda:

Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have finalised a scheme of developing a big deep sea fishing industry with its principal base in the Andamans for giving employment to the East Pakistan refugees;

(b) whether the Danish Government have supplied a blueprint of the Plan; and

(c) whether the present plan provides for Cold Storage in the Andamans, refrigerated transport for shipments of catches and other ancillary facilities?

The Minister of Rehabilitation (Shri Tyagi): (a) A scheme for deep sea fishing has been drawn up as a part of the accelerated resource development programme for the Islands.

(b) No, Sir.

(c) Yes, Sir.

Administrative Tribunals

*790. { Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri D. J. Nalk:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Sub-Committee of the special consultative group of M.Ps. on Administrative Reforms at its meeting held in July this year had expressed concern at the growth of departmental or administrative tribunals and recommended immediate study of the functioning of these tribunals by a Committee to ensure open, fair and impartial decisions in the quickest and cheapest manner; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Ha hi): (a) and (b). Yes, Sir. The sub-committee did recommend the appointment of a committee by Government to examine the functioning of existing administrative tribunals and to go into the possibility of extending the system of tribunals to new areas of administration. But the Special Consultative Group decided that the sub-committee should itself undertake the suggested study. The sub-committee has, therefore, commenced the study.

एस० जे० टी० बी० अस्पत ल, दिल्ली में
तर्पदिक के एक रोगी की मृत्यु

*791. { श्री हुसम खान कदरिया :
श्री बड़े :
श्री श्रीकार लाल बेरवा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि 26 अगस्त, 1965 की रात्रि को मिनबर जुवनी टी० बी० अस्पताल दिल्ली, के द्वारा के बाहर तर्पदिक के एक रोगी का शव खून से लथपथ पाया गया ;

(ख) यदि हां, तो क्या यह भी सच है कि उस ही गर्दन के पास चाकू या ऐसी ही किसी वस्तु के द्वारा किये गये घाव पाए गये ; और

(ग) यदि हां, तो किन हालात में रोगी की मृत्यु हुई ?

गृह-कार्य मंत्रालय में उपमन्त्री (श्री ल० ना० सिन्ध) : (क) हां (ख) जी हां ।

(ग) दिल्ली पुलिस द्वारा मामले की जांच की जा रही है ।